

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

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| <b>TRANSFER PETITION NO.</b>            |  |
| <b>COMPANY PETITION/APPLICATION NO.</b> | <b>Intervention Petition (IBC)/8/2022<br/>Intervention Petition (IBC)/9/2022 in<br/>Company Petition IB/290/2022</b> |
| <b>NAME OF THE COMPANY</b>              | <b>Indhu Eastern Province Projects Pvt Ltd</b>   |
| <b>NAME OF THE PETITIONER(S)</b>        | <b>Koncept Nirman Pvt Ltd</b>  |
| <b>NAME OF THE RESPONDENT(S)</b>        | <b>Indhu Eastern Province Projects Pvt Ltd</b>   |
| <b>UNDER SECTION</b>                    | <b>7 of IBC</b>  |

**ORDER**

**Intervention Petition (IBC)/8/2022**

The Counsel for the Petitioner present. The Counter of the Financial Creditor filed. For filing the Counter of CD, post on 21.04.2023.

**Intervention Petition (IBC)/9/2022**

The Counsel for the Petitioner present. The Counter of the Financial Creditor filed. For filing the Counter of CD, post on 21.04.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**